



\$~21 to 24, 34 to 36 & 49 to 54

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 463/2017 & I.A. 7871/2017

LA RENON HEALTHCARE PVT. LTD. & ANR.Plaintiffs

Through:

versus

VIFOR (INTERNATIONAL) AGDefendant

Through: Ms. Vrindavan Pathak, Ms. Sandhya
Kukreti, Mr. Rajnish Kumar and Ms.
Soujanya, Advs.
M: 9870446376
Email: sandhya@singhandsingh.com
Mr. Pravin Anand, Ms. Vaishali R.
Mittal and Ms. Gitanjali Sharma,
Advs.
M: 9145544111

22

+ CS(COMM) 565/2017, I.A. 7850/2018, I.A. 5169/2024 & I.A.
5382/2024

VIFOR (INTERNATIONAL) LTD.Plaintiff

Through: Mr. Pravin Anand, Ms. Vaishali R.
Mittal and Ms. Gitanjali Sharma,
Advs.
M: 9145544111

versus

MANASI MEHTA & ORS.Defendants

Through: Ms. Vrindavan Pathak, Ms. Sandhya
Kukreti, Mr. Rajnish Kumar and Ms.
Soujanya, Advs.



M: 9870446376

Email: sandhya@singhandsingh.com

23

+ CS(COMM) 448/2022 & I.A. 5170/2024

VIFOR INTERNATIONAL LTD. & ANR.Plaintiffs

Through: Mr. Pravin Anand, Ms. Vaishali R.
Mittal and Ms. Gitanjali Sharma,
Advts.
M: 9145544111

versus

CORONA REMEDIES PRIVATE LIMITED & ANR.Defendants

Through: Ms. Rajeshwari H. and Mr. Tahir
A.J., Advts.

24

+ CS(COMM) 434/2023 & I.A. 5171/2024

VIFOR INTERNATIONAL LTD. & ANR.Plaintiffs

Through: Mr. Pravin Anand, Ms. Vaishali R.
Mittal and Ms. Gitanjali Sharma,
Advts.
M: 9145544111

versus

BIOLOGICAL E LIMITED & ANR.Defendants

Through: Ms. Vrindavan Pathak, Ms. Sandhya
Kukreti, Mr. Rajnish Kumar and Ms.
Soujanya, Advts.
M: 9870446376
Email: sandhya@singhandsingh.com

34

+ CS(COMM) 261/2021 & I.A. 7041/2021



VIFOR INTERNATIONAL LTD & ANR.

.....Plaintiffs

Through: Mr. Pravin Anand, Ms. Vaishali R.
Mittal and Ms. Gitanjali Sharma,
Advts.
M: 9145544111

versus

MSN LABORATORIES PRIVATE LIMITED &
ANR.

.....Defendants

Through: Mr. G. Nataraj and Mr. Yash Raj,
Advts.
M: 6205591514

35

+ CS(COMM) 265/2021, I.A. 7142/2021 & I.A. 10290/2021

VIFOR INTERNATIONAL LTD & ANR.

.....Plaintiffs

Through: Mr. Pravin Anand, Ms. Vaishali R.
Mittal and Ms. Gitanjali Sharma,
Advts.
M: 9145544111

versus

DR REDDYS LABORATORIES LIMITED

.....Defendant

Through: Mr. G. Nataraj and Mr. Yash Raj,
Advts.
M: 6205591514

36

+ CS(COMM) 450/2022

VIRCHOW BIOTECH PVT LTD & ANR.

.....Plaintiffs

Through: Ms. Rajeshwari H. and Mr. Tahir
A.J., Advts.

versus



VIFOR INTERNATIONAL LTD & ANR.Defendants

Through: Mr. Pravin Anand, Ms. Vaishali R.
Mittal and Ms. Gitanjali Sharma,
Advs.
M: 9145544111

49

+ CS(COMM) 505/2022, I.A. 11678/2022, I.A. 12274/2022, I.A.
15296/2023, I.A. 4911/2024, I.A. 36123/2024 & I.A. 36419/2024

VIFOR (INTERNATIONAL) LTD. & ANR.Plaintiffs

Through: Mr. Pravin Anand, Ms. Vaishali R.
Mittal and Ms. Gitanjali Sharma,
Advs.
M: 9145544111

versus

ERIS LIFESCIENCES LIMITED & ORS.Defendants

Through: Ms. Vrindavan Pathak, Ms. Sandhya
Kukreti, Mr. Rajnish Kumar and Ms.
Soujanya, Advs.
M: 9870446376
Email: sandhya@singhandsingh.com
Ms. Rajeshwari H. and Mr. Tahir
A.J., Advs. for D-3 and 4.
Mr. C.M. Lall, Sr. Adv. with Mr.
Kunal Mimani, Mr. Shubhang
Tandon and Mr. Prashant Alai, Advs.
for D-3 & 4.

50

+ CS(COMM) 194/2023, I.A. 6408/2023, I.A. 15295/2023, I.A.
24263/2023 & I.A. 4910/2024

VIFOR (INTERNATIONAL) LTD. & ANR.Plaintiffs

Through: Mr. Pravin Anand, Ms. Vaishali R.
Mittal and Ms. Gitanjali Sharma,



Advs.
M: 9145544111

versus

MACLEODS PHARMACEUTICALS LTD.Defendant

Through: Mr. G. Nataraj and Mr. Yash Raj,
Advs.
M: 6205591514

51

+ CS(COMM) 198/2023, I.A. 6493/2023, I.A. 8654/2023, I.A.
15294/2023 & I.A. 4963/2024

VIFOR (INTERNATIONAL) LTD. & ANR.Plaintiffs

Through: Mr. Pravin Anand, Ms. Vaishali R.
Mittal and Ms. Gitanjali Sharma,
Advs.
M: 9145544111

versus

BIOKINDLE LIFESCIENCES PRIVATE LIMITEDDefendant

Through: Ms. Rajeshwari H. and Mr. Tahir
A.J., Advs.

52

+ CS(COMM) 241/2023, I.A. 7809/2023, I.A. 10341/2023, I.A.
15293/2023, I.A. 17695/2023, I.A. 20135/2023 & I.A. 4909/2024

VIFOR (INTERNATIONAL) LTD & ANR.Plaintiffs

Through: Mr. Pravin Anand, Ms. Vaishali R.
Mittal and Ms. Gitanjali Sharma,
Advs.
M: 9145544111

versus

J.B. CHEMICALS AND PHARMACEUTICALS
LIMITED

....Defendant

Through: Mr. G. Nataraj and Mr. Yash Raj,



Advs.
M: 6205591514

53

+ CS(COMM) 242/2023, I.A. 7817/2023, I.A. 15292/2023 & I.A.
4962/2024

VIFOR (INTERNATIONAL) LTD. & ANR.Plaintiffs

Through: Mr. Pravin Anand, Ms. Vaishali R.
Mittal and Ms. Gitanjali Sharma,
Advs.
M: 9145544111

versus

CIPLA LIMITEDDefendant

Through: Mr. Adarsh Ramanujan, Mr. Samik
Mukherjee and Mr. Sharad Besoya,
Advs.
M: 7585965845

54

+ CS(COMM) 248/2023, I.A. 8987/2023 & I.A. 8988/2023

VIRDEV INTERMEDIATS PRIVATE LIMITED
AND ANOTHERPlaintiffs

Through: Mr. C.M. Lall, Sr. Adv. with Mr.
Kunal Mimani, Mr. Shubhang
Tandon and Mr. Prashant Alai, Advs.
Ms. Rajeshwari H. and Mr. Tahir
A.J., Advs.

versus

VIFOR (INTERNATIONAL) AGDefendant

Through: Mr. Pravin Anand, Ms. Vaishali R.
Mittal and Ms. Gitanjali Sharma,
Advs.
M: 9145544111



CORAM:
HON'BLE MS. JUSTICE MINI PUSHKARNA

ORDER
14.10.2024

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1. It is pointed out that Special Leave Petition before the Hon'ble Supreme Court, is still pending and is now listed for hearing on 21st October, 2024.
2. Perusal of the order dated 24th April, 2024 shows that this Court has already stated that it would be appropriate to await the directions of the Hon'ble Supreme Court, before taking up any applications for adjudication.
3. Learned counsel appearing for the plaintiffs, requests for a short accommodation, as the main counsel is not available.
4. At request, re-notify on 29th January, 2025.

MINI PUSHKARNA, J

OCTOBER 14, 2024/kr